

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT VI

Item No. 7.

C.P. (IB)/217(MB)2022

CORAM:

SHRI SANJIV DUTT
MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING DATED **13.09.2023**

NAME OF THE PARTIES: **Mr. Ishwar Punjabi**

Vs

Silver Jubilee Motors Limited

Counsel for the FC : Adv. Nausher Kohli a/w PCA Udayraj
Patwardhan

Counsel for the CD : Sr. Adv. Gaurav Joshi a/w Adv. Rohan Agrawal a/w
Adv. Kajol Punjabi a/w Adv. Darshit Dave i/b M/s AVP Partners

IBC under Sec 7

ORDER

Counsel for FC brought to our notice that certain pages of Volume-I of the application are missing. He requests for some time to submit the said volume in the correct form. Counsel for CD has no objection for the said request. A corrected copy of the same may be served to the other side before the next date of hearing. List the matter for **hearing** on **05.10.2023**.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//MT//